

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)**

3rd, 4th & 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East), MUMBAI-400009

**LARGER BENCH CAUSE LIST**

**Dated : 19-04-2023 Time : 10:30 AM**

**Room No 505**

**CORAM:**

**Hon'ble Mr. Justice Dilip Gupta, President**

**Hon'ble Mr. C. J. Mathew, Member (Technical)**

**Hon'ble Mr. P. A. Augustian, Member (Judicial)**

SI No.	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
<b>MISC. MATTERS</b>						
1	ST/MISC/85360/2021	TRAVEL CORPORATION OF INDIA LTD	V/s	COMMISSIONER OF SERVICE TAX MUMBAI-I	V.Sridharan/DR	<b>Intervention Application</b>
	ST/85792/2013					
<b>Larger Bench Matter</b>						
2	ST/EH/85152/2019					
	ST/MISC/85991/2018	Cox & Kings Ltd.	. Vs.	COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S GUPTA/DR	
	ST/386/2012					

Prepared By: Head clerk

Verified By : Court Master

Deputy Registrar  
CESTAT, Mumbai